

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

ITEM No. 01  
CA(CAA)-125(PB)/2020

**IN THE MATTER OF:**

Slocum Healthcare Pvt Ltd  
and  
Vama Sundari Investments (Delhi) Pvt Ltd

... Applicant/Petitioner

**Order under Section 230-232.**

**Order delivered on 24.12.2020**

**CORAM:**

**SH. B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

**SH. HEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the I. T. Dept. : Mr. Abhishek Maratha, Advocate  
Mr. Pratyaksh Gupta Jr. Stn. Counsel

**ORDER**

Submissions heard. **Order Reserved.**

Sd-

**(B.S.V PRAKASH KUMAR)**  
**ACTG. PRESIDENT**

Sd-

**(HEMANT KUMAR SARANGI)**  
**MEMBER (TECHNICAL)**